

Open Court.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,  
ALLAHABAD.

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original Application No. 923 of 2002.

this the 21st day of August, 2002.

HON'BLE MR. A.K. BHATNAGAR, MEMBER ( J )

Radhe Shyam, aged about 58 years, S/o late Shri Ganeshi Lal,  
R/o Govind Vihar Colony, Janata Road, Saharanpur.

*44-37983*  
Applicant.

By Advocate : Sri Rakesh Verma.

Versus.

1. Union of India through the Secretary, Ministry of Communication (Department of posts), New Delhi.
2. The Director Postal Services, Bareilly Region, U.P. Circle, Bareilly.
3. The Senior Supdt. of post Offices, Saharanpur Division, Saharanpur.

Respondents.

By Advocate : Sri G.R. Gupta.

O R D E R (ORAL)

This O.A. has been filed under Section 19 of the A.T. Act, 1985 with the prayer for quashing the impugned transfer order dated 21.6.2002 passed by the respondent no.3. The applicant has further prayed to permit him to continue at Khalasi Line Post Office itself or to post him at Mangal Nagar Post Office and also to permit him to continue there till his retirement i.e. 30.8.2004.

The applicant has also prayed to direct the respondent no.2 to decide the pending representation dated 22.6.2002 received by the respondents on 24.6.2002 in the light of the representation dated 13.3.2002 as well as 30.3.2002.

2. The brief facts of the case are that the applicant has been working as Sub Post Master and is

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presently posted at Khalasi Line Post Office, Saharanpur. It is stated that the applicant was transferred vide transfer order dated 21.6.2002 to Paper Mill Post Office, Saharanpur. It is also stated that the applicant is going to retire on 30.8.2004. It is submitted that the applicant has made a representation on 13.3.2002 and reminder dated 22.6.2002 for sympathetic consideration.

3. I have heard both the counsel and perused the pleadings on record. I am of the opinion that the ends of justice would be better served if the respondents are directed to decide the pending representation dated 22.6.2001 contained at Annexure-6 with/a specified period of time.

4. The O.A. stands disposed of finally with the direction to the respondent no.2 namely The Director, Postal Services, Bareilly Region, U.P. Circle, Bareilly, to decide the pending representation of the applicant dated 22.6.2002, by a reasoned and speaking order, within a period of one month from the date of receipt of this order. The applicant may send a fresh representation if he so desires alongwith a copy of this order. No costs.

  
MEMBER (J)

GIRISH/-